

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

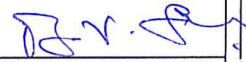
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 351/241/HDB/2020
NAME OF THE COMPANY	Sri Adidurga Chit Fund Pvt Ltd
NAME OF THE PETITIONER(S)	Yata Srinivasa Reddy
NAME OF THE RESPONDENT(S)	Sri Adidurga Chit Fund Pvt Ltd
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. SATISH KUMAR	PCS	SKUMARACS@YAHOO.COM 9618320999	

**ORDER**

The petitioner seeks time to file rejoinder. Time is granted for filing rejoinder.  
List the matter for consideration on 14.04.2021.



**MEMBER (TECHNICAL)**



**MEMBER (JUDICIAL)**

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